

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO. 1976
ANSWERED ON 14.03.2022**

DRUG TRADE IN TOURISM SECTOR

1976. SHRI HIBI EDEN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the drug trade, which focuses on hotels operating along the coast, is likely to affect national security and if so, the details thereof;**
- (b) whether the Government has noticed that the increasing incidents of drug abuse and sexual harassment indicate that the supply of drugs for sexual exploitation is on the rise and if so, the steps taken to stop this in tourism sector;**
- (c) whether the Government has taken any initiative to curb international drug trafficking under the guise of tourism; and**
- (d) whether the Government has noticed that the car accident occurred in Ernakulam, Kerala, that claimed the lives of three, including two models is a bi product of directionless tourism policy?**

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a): Narcotics Control Bureau (NCB) has informed that their field formation has seized some drugs from hotels during last three years. The details attached as Annexure. However, no such incident about drug trafficking from hotels on coastal areas affecting national security, has been reported as on date. Details from other central and state Drug Law Enforcement Agency are not available with Narcotics Control Bureau.

(b): No such data is available with NCB.

(c): Central and State Drug Law Enforcement Agencies have arrested foreigners under NDPS Act 1985, coming on valid visa issued for various purposes including tourism. The details of such arrest of foreigners during last 03 years are as under:

Particular	2019	2020	2021
Arrested foreigners	430	196	345

However, Ministry of Home Affairs has taken various steps to contain international drug trafficking into India:-

- i) Narcotics Control Bureau has signed 27 Bilateral Agreements and 17 MOUs with various countries.**
- ii) DG level talks are being conducted with countries known for Heroin production and neighbour countries.**
- iii) Exchange of information with other international drug law enforcement agencies such as DEA, RCMP, NCA, AFP, Saudi Arabia, Nepal are being carried out.**
- iv) Moreover, efforts are being made to participate in multinational platform such as SCO, BRICS, Colombo Plan, SAARC, BIMSTEC etc. for shearing of information and making joint action plans.**
- v) Have special surveillance over foreign nationals specially Nigerians, Afghans etc.**
- vi) Recently, B2B platforms have been put under ambit of NDPS (RCS/Order, 2013) for strict regulation of notified substances and precursors.**
- (vii) Establishing NCORD mechanism to envisage joint action plan for various department and ministries of centre and State to control.**

(d): No such data is available.

ANNEXURE

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1976 ANSWERED ON 14.03.2022 REGARDING DRUG TRADE IN TOURISM SECTOR.

Drugs seized from Hotels in last 3 years (2019-2021)

Total No.of Cases	Drugs Seized	Total number of person arrested
10	Charas (1.482 Kg); Mephedrone (564.2 grams) and 12.055Kg Methamphetamine)	17
